

IRDP in Punjab

2637. **SHRI IQBAL SINGH:** Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) the details of the Central allocation for Integrated Rural Development Programme in Punjab during the years 1992-93, 1993-94 and for the current financial year, district-wise;

(b) the details of the families benefited under this programme during the above period;

(c) whether SCs/STs and other weaker sections of the society in the State have been benefited by this programme; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (DEPARTMENT OF RURAL EMPLOYMENT AND POVERTY ALLEVIATION) (**SHRI VILAS BABURAO MUTTEMWAR**): (a) Statement is attached at Annexure-I. [See Appendix 175, Annexure No. 63]

(b) to (d) The year-wise details of total families, SC families & Women assisted under IRDP during the last three years and current year till October, 1995 are given in the enclosed statement. No tribal families have been assisted in Punjab.

Interim Relief to Pensioners

2638. **SHRI KRISHAN LAL SHARMA:** Will the PRIME MINISTER be pleased to state:

(a) whether interim relief is being paid to the pensioners w.e.f. 1st April, 1995;

(b) whether another instalment of relief to pensioners has been sanctioned; and

(c) if so, the facts thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (**SMT. MARGARET ALVA**): (a) Yes, Sir.

(b) and (c) No further instalment of

interim relief has been sanctioned to the pensioners. However, the instalment of dearness relief to pensioners/family pensioners has been sanctioned by the Government with effect from 1st July, 1995. The orders in this regard were issued on 25th Sept., 1995.

Survey for conversion of Surendranagar-Bhavnagar rail line

2639. **SHRIMATI ANANDIBEN JETHABHAI PATEL:** Will the PRIME MINISTER be pleased to state:

(a) whether the survey for conversion of Surendranagar-Bhavnagar and extension of converted railway line upto Pipavav via Along has been completed;

(b) if so, the details thereof;

(c) whether the findings of the survey report have been examined;

(d) if so, the action taken or proposed to be taken in this regard;

(e) if not, how much time it will take to complete the survey; and

(f) the date by which the work will be started?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (**SHRI SURESH KALMADI**): (a) The survey is yet to be taken up.

(b) to (d) Do not arise.

(e) About six months.

(f) The survey work is planned to be taken up w.e.f. 1.2.96.

Commercial use of Residential Plots in Jangpura in New Delhi

2640. **SHRI PRAMOD MAHAJAN:**
SHRI VIREN J. SHAH:

Will the Minister of URBAN AFFAIRS & EMPLOYMENT be pleased to state:

(a) whether the Jangpura, Bhogal in New Delhi was set up as a residential colony on lease basis;

(b) whether lease hold plots on Saman